

SECTION-IIIB

**IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

CIVIL APPEAL NO. 2348, 2349 AND 2347 OF 2017

World Window Infrastructure Logistics Pvt. Ltd. Etc.

.....Appellant(s)

Versus

M/s. Paswara Chemicals Ltd. & Ors. Etc.

.....Respondent(s)

REVISED OFFICE REPORT

The matters above-mentioned were listed before the Hon'ble Court on 06th February, 2017, when the Court was pleased to pass the following Order:

**“Leave granted.
List for final hearing on 28.03.2017.”**

CIVIL APPEAL NO. 2348 OF 2017

It is submitted that Notice of Lodgement of Petition of Appeal was issued on 27.02.2017 on all the five respondents through their respective counsel. Mr. Sachin Mittal, Advocate is representing Respondent No. 1, Mr. B. K. Prasad, Advocate is representing Respondent No. 2 and 3 and Mr. Sarwam Ritam Khare, Advocate is representing Respondent No. 4 and 5 in the matter.

Service is complete.

CIVIL APPEAL NO. 2349 OF 2017

It is submitted that Notice of Lodgement of Petition of Appeal was issued on 27.02.2017 on all the four respondents through their respective counsel. Mr. Sachin Mittal, Advocate is representing Respondent No. 1, Mr. B. K. Prasad, Advocate is representing Respondent No. 2 and 3 and Mr. Shri Pal Singh, Advocate is representing Respondent No. 4 in the matter.

Service is complete.

CIVIL APPEAL NO. 2347 OF 2017

It is submitted that Notice of Lodgement of Petition of Appeal was issued on 27.02.2017 on all the five respondents through their respective counsel. Mr. B. K. Prasad, Advocate is representing Respondent No. 1 and 2, Mr. Sarvam Ritam Khare, Advocate is representing Respondent No. 3 and 4 and Mr. Shree Pal Singh, Advocate is representing Respondent No. 5 in the matter. Mr. B. K. Prasad, Advocate for Respondent No. 1 & 2 has on 20.03.2017 filed Counter Affidavit on behalf of Respondents but he has not served copy of the same on Mr. Sarvam Ritam Khare, Advocate for respondent no. 3 & 4 and Mr. Shree Pal Singh, Advocate for respondent no. 5. However the same is being circulated to Hon'ble Court.

Service is complete.

The matters above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 27th day of March, 2017.

ASSISTANT REGISTRAR

Copy to:-

1. Mr. Shree Pal Singh, Advocate
79, Old Lawyer's Chambers, Supreme Court of India.
2. Mr. Sarvam Ritam Khare, Advocate
224, M. C. Setalvad Lawyer's Chambers, Supreme Court of India.
3. Mr. Sachin Mittal, Advocate
10, Todarmal Lane, Bengali Market, New Delhi-110001.
4. Mr. B. Krishna Prasad, Advocate
Central Agency Section, Supreme Court of India

ASSISTANT REGISTRAR

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